



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.04.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 28.04.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1491 of 2022 & I.A. No. 4716, 4718, 4720 of 2022 (With Defects)	Rishi Kapoor Vs. Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd. With	28.04.2025	09.05.2025
2.	Comp. App. (AT) (Ins) No. 1490 of 2022 & I.A. No. 4709, 4714, 4715 of 2022 (With Defects)	Rishi Kapoor Vs. Anand Sonbhadra	28.04.2025	09.05.2025
3.	Comp. App. (AT) (Ins) No. 264 of 2023 & I.A. No. 931, 932, 933, 934 of 2023 & 5675 of 2024	Mohamed Sarfaraz Ahmed Nizamuddin Siddique Vs. AJS Impex Pvt. Ltd. & Anr.	28.04.2025	13.05.2025

4.	Comp. App. (AT) (Ins) No. 1093 of 2023 & I.A. No. 3774, 3775 of 2023	Dileep Kumar Agarwal Proprietor of Phoenix Hydraulics Vs. Sujal Exim India Pvt. Ltd.	28.04.2025	13.05.2025
5.	Comp. App. (AT) (Ins) No. 1503 of 2023 & I.A. No. 5364, 5421 of 2023 (With Defects)	Sandeep Chandna Vs. Modi Distillery & Ors.	28.04.2025	13.05.2025
6.	Comp. App. (AT) (Ins) No. 314 of 2024	Isolux Corsan India Engineering & Construction Pvt. Ltd. Vs. South East U.P. Power Transmission Company Ltd. & Anr.	28.04.2025	15.05.2025
7.	Comp. App. (AT) (Ins) No. 828 of 2024	Ankit Suresh Wadhwa Vs. Bank of India & Ors. With	28.04.2025	15.05.2025
8.	Comp. App. (AT) (Ins) No. 1298 of 2024 & I.A. No. 4677, 4679 of 2024	Ramkumar Pal Vs. Bank of India & Ors.	28.04.2025	15.05.2025
9.	Comp. App. (AT) (Ins) No. 841 of 2024 & I.A. No. 3055, 3056 of 2024	Suniel Dhhandhanian & Anr. Vs. Dr. Vichitra Narayan Pathak RP of Golden Tobacco Ltd.	28.04.2025	16.05.2025

10.	Comp. App. (AT) (Ins) No. 1033 of 2024 & I.A. No. 3755, 3756 of 2024	Ritoo Manchanda Vs. Madhav Saran Aggarwal and Alka Aggarwal, Successful Resolution Applicants With	28.04.2025	16.05.2025
11.	Comp. App. (AT) (Ins) No. 1153 of 2024 & I.A. No. 4126, 4127, 4128 of 2024	Brosis Infrastructure Pvt. Ltd. Vs. Madhav Saran Aggarwal and Alka Aggarwal, Successful Resolution Applicants With	28.04.2025	16.05.2025
12.	Comp. App. (AT) (Ins) No. 1168 of 2024 & I.A. No. 4174 of 2024	Vinod Kumar & Ors. Vs. MSX Mall Private Ltd. & Ors.	28.04.2025	16.05.2025
13.	Comp. App. (AT) (Ins) No. 1105 of 2024 & I.A. No. 6587 of 2024	Anil Kumar Seth (Suspended Director, Supercast Technologies Pvt. Ltd.) Vs. Valplast Technologies Pvt. Ltd. & Anr.	28.04.2025	16.05.2025
14.	Comp. App. (AT) (Ins) No. 1170 of 2024 & I.A. No. 4181, 4182, 4582, 7844 of 2024	Ram Chandra Sharma Vs. Pawan Kumar Goel, Resolution Professional/Liquidator & Ors.	28.04.2025	19.05.2025
15.	Comp. App. (AT) (Ins) No. 1737 of 2024 & I.A. No. 7989 of 2024, 485 of 2025	Mascot Capital and Marketing Pvt. Ltd. (MCMPL) Vs. Savair Energy Ltd. (SEL)	28.04.2025	19.05.2025

16.	Comp. App. (AT) (Ins) No. 1981 of 2024 & I.A. No. 7395, 7396, 7397 of 2024	Gautam Solar Pvt. Ltd. & Anr. Vs. Bhoopesh Gupta & Ors.	28.04.2025	21.05.2025
17.	Comp. App. (AT) No. 81 of 2023 & I.A. No. 2286, 2288 of 2023	Dr. Anita Roy Vs. Aquafil Polymers Company Pvt. Ltd. & Ors.	28.04.2025	21.05.2025
18.	Comp. App. (AT) No. 113 of 2024 & I.A. No. 2551, 2552, 2553 of 2024	CA Ratan Laxminarayan Rathi Vs. National Financial Reporting Authority	28.04.2025	21.05.2025
19.	Competition App. (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	28.04.2025	22.05.2025
20.	Competition App. (AT) No. 35 of 2022 & I.A. No. 2703, 2702 of 2022	Rati Engineering Through Its Partner Mr. Gautam K. Bhesania Vs. Competition Commission of India & Ors. With	28.04.2025	22.05.2025
21.	Competition App. (AT) No. 28 of 2022 & I.A. No. 2046, 2047 of 2023	Mukeshkumar Ishvarlal Patel Director, PMP Infratech Pvt. Ltd. Vs. The Competition Commission of India & Ors. With	28.04.2025	22.05.2025

22.	Competition App. (AT) No. 19 of 2021 & IA No. 2841, 2842 of 2021 & 1635 of 2022	PMP Infratech Private Ltd. Vs. The Competition Commission of India & Ors.	28.04.2025	22.05.2025
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By order of Hon'ble Chairperson
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Registrar